

of 5 years starting from April, 1989 and till March, 1994.

(c) The Minimum Support Price (MSP) for oilseeds have been substantially increased over the past few years. National Agricultural Cooperative Marketing Federation (NAFED) has been appointed as the nodal agency to undertake minimum price support operations to prevent distress sales of oilseeds. Oilseeds Production Programme is being implemented in 325 oilseeds producing districts of 21 States with components such as seed, frontline demonstration, rhizobium culture, farm implements, sprinklers, plant protection chemicals etc. to increase production of oilseeds and availability of edible oils to the consumers. The prices & availability of edible oils are continuously reviewed. Stock limits are prescribed for oilseeds and edible oils from time to time to prevent hoarding. Based on the projections for production of oilseeds, demand and availability, decisions are taken regarding import of edible oils.

**National Watershed Development
Project for Rainfed Areas**

2798. SHRI SHANTARAM
POTDUKHE:
SHRI SIVAJI PATNAIK:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of districts covered under the National Watershed Development Project for Rainfed Areas till date, State-wise;

(b) whether the Government have provided sufficient funds, training and necessary guidelines to these projects;

(c) if so, the details thereof;

(d) the number of composite/Kisan and Government nurseries established under the project for producing planting material, till date, State-wise;

(e) whether the Government propose to set up more nurseries in future;

(f) if so, the details thereof, State-wise;

(g) whether any perspective plan has been prepared by the Government for the development of rainfed areas; and

(h) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) 363 districts have been covered under NWDPPRA in 25 States and 3 UTs. The State/UT-wise details of number of Districts covered under National Watershed Development Project for Rainfed Areas are given in the enclosed *Statement-I*

(b) Yes, Sir.

(c) During 1990-91, 1991-92 and VIII Plan, funds have been allocated to various States/UTs on the basis of the rainfed areas to be treated. Out of a sum of Rs. 1310.37 crores allocated under the project, a sum of Rs. 469.01 crores has been released to the participating States/UTs, the details of which are given in the enclosed *Statement-II*. Training is being imparted to the field functionaries, Mitra Kisans (contact farmers), Gopals (Landless labourers) and other beneficiaries. Details of guidelines have been issued to the States/UTs in the form of booklets/manuals explaining the basic concept and strategy of the project in general. Specific and exhaustive guidelines have also been prepared related with the research aspects and establishment of nurseries and

they have been made available to the participating State/UTs. State/Regional/National level reviews are also being conducted alongwith field visits to review the progress of NWDPRRA and explain the concept, strategy and technology of NWDPRRA to the field functionaries.

(d) The number of composite/kisan and Govt. nurseries established till date is 2028. The State-wise details of the establishment of nurseries as reported till date are given in the enclosed *Statement-III*

(e) Yes, Sir.

(f) Efforts are being made to establish one composite nursery in each micro-watershed so that this nursery may act as focal point for supplying the seedlings and other planting materials to the watershed community according to their choice and requirement.

(g) No, Sir.

(h) A 25 year perspective plan for the integrated development of rainfed areas is proposed to be prepared; Planning Commission have been requested to take further appropriate action in this regard.

STATEMENT-I

State-wise number of districts covered under national watershed development project for rainfed areas

Sl. Name of the No. State/UT	Total number of districts covered
1. Andhra Pradesh	20
2. Arunachal Pradesh	4

Sl. Name of the No. State/UT	Total number of districts covered
3. Assam	22
4. Bihar	35
5. Goa	2
6. Gujarat	18
7. Haryana	2
8. Himachal Pradesh	12
9. Jammu & Kashmir	6
10. Karnataka	20
11. Kerala	14
12. Madhya Pradesh	44
13. Maharashtra	29
14. Manipur	2
15. Meghalaya	5
16. Mizoram	3
17. Nagaland	7
18. Orissa	13
19. Punjab	3
20. Rajasthan	27
21. Sikkim	4
22. Tamil Nadu	14
23. Tripura	3
24. Uttar Pradesh	35

Sl. No.	Name of the State/UT	Total number of districts covered	Sl. No.	Name of State/UT	Financial outlays during 1990-91, 1991-92 & VIIIth Plan	Funds released till date
25.	West Bengal	15	10.	Karnataka	118.37	54.98
26.	Dadra & Nagar Haveli	1	11.	Kerala	24.54	11.14
27.	Daman & Diu	2	12.	Madhya Pradesh	215.17	48.40
28.	Andaman & Nicobar	1	13.	Maharashtra	211.38	65.86
Total		363	14.	Manipur	01.01	0.94

STATEMENT-II

State/UT-wise Financial Outlays and Funds released under NWDPR

(Rs. in crores)

Sl. No.	Name of State/UT	Financial outlays during 1990-91, 1991-92 & VIIIth Plan	Funds released till date	Sl. No.	Name of State/UT	Financial outlays during 1990-91, 1991-92 & VIIIth Plan	Funds released till date
1.	Andhra Pradesh	91.61	43.08	16.	Mizoram	0.80	1.81
2.	Arunachal Pradesh	1.33	0.44	17.	Nagaland	01.75	1.38
3.	Assam	28.43	13.31	18.	Orissa	64.15	29.28
4.	Bihar	64.05	13.03	19.	Punjab	07.53	3.81
5.	Goa	02.93	0.28	20.	Rajasthan	159.05	71.22
6.	Gujarat	97.32	29.53	21.	Sikkim	01.91	1.53
7.	Haryana	18.84	3.94	22.	Tamil Nadu	41.51	15.12
8.	Himachal Pradesh	06.46	2.00	23.	Tripura	02.91	1.36
9.	Jammu & Kashmir	05.59	1.54	24.	Uttar Pradesh	97.51	45.05
				25.	West Bengal	44.84	9.05
				26.	Andaman & Nicobar	0.30	0.25
				27.	Chandigarh	0.30	—

Sl. No.	Name of State/UT	Financial outlays during 1990-91, 1991-92 & VIIIth Plan	Funds released till date	Sl. No.	Name of State/UT	Financial outlays during 1990-91, 1991-92 & VIIIth Plan	Funds released till date
28.	Dadra & Nagar Haveli	0.32	0.02	30.	Daman & Diu	0.17	0.02
29.	Delhi	0.10	—	31.	Lakshadweep	0.15	—
				Total		1310.37	469.01

STATEMENT—III

State/UT-wise details of Composite/Kisan/Govt. owned nurseries established under NWDPR

Sl. No.	Name of the State/UT	No. of Nurseries established			Grand Total
		Composite	Kisan	Govt. owned	
1.	Andhra Pradesh	45	49	10	104
2.	Arunachal Pradesh	—	—	—	—
3.	Assam	57	124	—	181
4.	Bihar	—	—	—	—
5.	Goa	—	—	—	—
6.	Gujarat	—	76	12	88
7.	Haryana	—	—	—	—
8.	Himachal Pradesh	—	—	—	—
9.	Jammu & Kashmir	6	—	—	6
10.	Karnataka	—	87	15	102
11.	Kerala	1	232	1	234

Sl. No.	Name of the State/UT	No. of Nurseries established			Grand Total
		Composite	Kisan	Govt. owned	
12.	Madhya Pradesh	275	40	16	331
13.	Maharashtra	41	—	—	41
14.	Manipur	5	51	—	56
15.	Meghalaya	8	3	—	11
16.	Mizoram	40	—	20	60
17.	Nagaland	7	—	—	7
18.	Orissa	194	—	—	194
19.	Punjab	—	—	8	8
20.	Rajasthan	—	230	24	154
21.	Sikkim	12	140	—	152
22.	Tamil Nadu	—	—	—	—
23.	Tripura	—	—	13	13
24.	Uttar Pradesh	186	—	—	186
25.	West Bengal	—	—	—	—
26.	Dadra & Nagar Haveli	—	—	—	—
27.	Daman & Diu	—	—	—	—
28.	Andaman & Nicobar	—	—	—	—
Total:		877	1032	119	2028

Excavation Work

2799. DR. KARTIKESWAR PATRA:
Will the Minister of HUMAN RESOURCE
DEVELOPMENT be pleased to state:

(a) the places where significant
archaeological material has been found in
excavation by the Archaeological Survey
of India during the last three years, State
wise;